

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1454/2024

DR. SHIKHA BHARGAVA & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09-09-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Appellant(s) Ms. Neha Rathi, AOR
Petitioner-in-person
M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Dr. N. Visakamurthy, AOR
Ms. Priyanka Terdal, Adv.

Ms. Archana Surve, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mrs. B. Sunita Rao, AOR
Mr. Gunmaya S Mann, Adv.

UPON hearing the counsel the Court made the following
O R D E R

M/s. Mukesh Kumar Singh and Co., AOR undertakes to file Power of Attorney/Vakalatnama on behalf of the Appellant no.1 within one week, failing which the appeal shall stand dismissed for non prosecution qua appellant no.1 without further reference to the Court.

Respondents nos. 1, 2 and 8 are duly represented. It shall be open for them to file counter affidavit positively within a period of four weeks, failing which no further opportunity shall be afforded. Rejoinder thereto, if so required and desired may be filed within four weeks thereafter.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)